# Central Administrative Tribunal Principal Bench

### CP No.55/2019 in OA No.1500/2018

New Delhi, this the 22<sup>nd</sup> day of April, 2019

# Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

S.K. Srivastava, IRS Aged about 55 years Commissioner of Income Tax S/o Late B.S. Bhaskar R/o CRD II/9, Pandara Park New Delhi-110003.

...Applicant

(By: Applicant in person )

Vs.

- 1. Sri A.B. Pandey, IAS
  Secretary, Deptt. of Revenue
  Govt. of India, Room No.128A
  North Block, New Delhi-110001.
- 2. Sri Pradip Kumar Tripathi, IAS Addl. Secretary & E.O. DOPT Govt. of India, North Block New Delhi-110001.

...Respondents

(By Advocates: Shri Zoheb Hossain and Shri Gyanendra Singh)

#### **ORDER (ORAL)**

## Justice L. Narasimha Reddy:-

This Contempt case is filed alleging that the respondents did not implement the directions passed in OA No.1500/2018 through order dated 31.07.2018.

The OA has undergone some adjournments. Today, it is represented by the learned counsel for the respondents that Writ Petition(C) No.3569/2019 filed by the respondents against the Order in the OA was allowed by the Hon'ble Delhi High Court on 16.04.2019. In this view of the matter, the contempt case is closed.

2. All the pending MAs shall stand disposed of. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy) Chairman

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